

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/2197/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Mitali Thakuria,
District & Sessions Judge,
Kokrajhar.

Dated Guwahati, the 11th April, 2018.

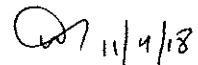
Sub:- **Casual leave along with station leave permission.**

Ref:- Your letter No.DJK.1-5/2018/398, dtd. 09.04.2018.

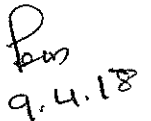
Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 17.04.2018 and restricted holiday on 18.04.2018 (on account of Deuri Bihu) alongwith permission to leave the head quarters after office hours of 12.04.2018 till the morning of 19.04.2018 has been granted/~~rejected~~.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)


P
9.4.18